

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **09.05.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : State Bank of India  
Vs  
Hotel Milestonnez India Pvt Ltd

**MAIN PETITION NUMBER** : CP(IB)/243(CHE)/2021  
**(IA/MA) APPLICATION NUMBERS**  
IA/42(CHE)/2024; IA/43(CHE)/2024

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**ORDER**

Present: Mr. Jerin Asher Sojan, Ld. Counsel for Applicant.  
Ms. Jayanthi K Shah, Ld. Counsel for Respondent/Liquidator.

Pleadings are complete.

List the applications for hearing on **02.07.2024**.

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[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)

MS

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[SANJIV JAIN]  
MEMBER (JUDICIAL)